

सीमा सड़क परिवहन दल

Assets of Goan Company

8136. श्री रघुवीर सिंह शास्त्री : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

8137. Shri Sequeira:
Shri Kameshwar Singh:

(क) क्या यह सच है कि जनरल रिजर्व इंजीनियर दल की 21-22 कम्पनियां 15वें सीमा सड़क परिवहन दल के भ्रवीन काम कर रही हैं ;

Will the Minister of Defence be pleased to state:

(ख) क्या यह भी सच है कि कभी नागा लोग इन कम्पनियों में काम करने वाले लोगों के साथ मार पिटाई और लूटमार करती हैं ;

(a) whether it is a fact that the assets of the Company 'Estaleiros Navais De Goa Sarl' are being utilized by the Mazagon Docks Ltd., and if so, for how many years;

(b) the liabilities of the said Company to its shareholders and its creditors;

(ग) क्या यह सच है कि इन कम्पनियों को अपनी रक्षा करने के लिए कोई हथियार नहीं दिये गये हैं ; और

(c) the extent to which these liabilities have been settled; and

(d) the action Government propose to take in the matter?

(घ) यदि हां, तो इन कर्मचारियों की सुरक्षा के लिए सरकार ने क्या कार्यवाही की है ?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):

(a) 'Estaleiros Navais De Goa' has been on lease to Mazagon Dock Limited, Bombay, since 14th April, 1962.

प्रतिरक्षा मंत्रालय में राज्य-मंत्री (श्री ब० रा० भगत): (क) 15 बांडर रोड टास्क फोर्स की 27 तकनीकी और प्रशासनिक यूनिटें हैं ।

(b) and (c). The share-holding of the Estaleiros Navais De Goa consists of 62,500 shares of Rs. 100 each, 51,990 of these shares are held by Government of India or Autonomous and Semi-autonomous Bodies under the Government of India or the Government of Goa, while 10,510 shares are held by private share-holders. According to the books of the old Company it had a liability of Rs. 4,55,255.00 to its creditors. The question of settlement of liabilities can only arise after the Company is re-activated.

(ख) इस कारण प्रायः कोई कठिनाई नहीं है। तदपि, 8 जून, 1967 से 4 मामलों की रिपोर्ट मिली है, कि जिनमें सशस्त्र नागाओं ने सीमा सड़कों के शिपियों को लूटा है, या लूटने का यत्न किया है ।

(d) Steps are reactivate the Company are under examination.

(ग) जी० आर० ई० एफ० एक असैनिक दल है, और साधारणतः सेविवर्ग सशस्त्र नहीं होते। परन्तु जी० आर० ई० एफ० के कुछ सेविवर्ग को (जो भूतपूर्व सैनिक हैं) रक्षा के लिए हथियार दिये गये हैं ।

Nepali Political Refugees in India

(घ) उनकी रक्षा के लिए, अगर आवश्यकता पड़े, स्थानीय सेना अधिकरणों से सम्पर्क बनाये रखा जाता है ।

8138. Shri Baburao Patel: Will the Minister of External Affairs, be pleased to state:

(a) the number of Nepali political refugees in India and the places where they are settled;

(b) the source of their income and the nature and amount of help and relief given to them by the Indian Government;

(c) whether it is a fact that the Nepalese political refugees in India are indulging in anti-Nepal, anti-Indian and pro-Chinese activities;

(d) whether Government are aware that these Nepali refugees are spying for China;

(e) if so, what steps Government have taken to stop their anti-Indian activities; and

(f) if not, the reasons therefor?

The Minister of External Affairs (Shri M. C. Chagla): (a) As Nepali nationals enjoy free entry into India and do not require either passports or visas to enter India across the open border there is no question of their being any political or other kind of refugee from Nepal in India. Further, as Nepali nationals are exempted from requirements of registration under the rules applicable to other foreigners, they are able to take up residence in India at any point or location of their choice and they are treated in this respect no different from Indian nationals. These rights enjoyed by Nepali nationals are governed by provisions of the 1950 Treaty of Peace and Friendship between India and Nepal.

(b) to (f). Do not arise.

Expenditure on Atomic Research Work

8139. Shri Shiva Chandra Jha: Will the Prime Minister be pleased to state:

(a) the total annual expenditure incurred by India on the entire atomic

research work as compared to those of other countries; and

(b) how much of the expenditure on the atomic work is from indigenous resources and how much from external resources, country-wise?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): (a) The total of capital and revenue expenditure incurred in India on Research and Development of Atomic Energy (including Space Research) during 1965-66 was of the order of Rs. 18 crores.

The following figures available for certain countries in respect of the years indicated against them are given below:

Country	Year	Expenditure on Research and Development of Atomic Energy	
		(Rupee Crores)	Equivalent in
U.S.A	1966 (Calendar Year)		726.07
France	1956 (Calendar Year)		200.03
U.K.	1964-65		176.31
Canada	1965-66		30.39

(b) The Foreign Exchange allocation for the Research and Development programme for 1965-66 was Rs. 0.55 crores.

India's Role in U.N.O.

8140. Shri Shiva Chandra Jha: Will the Minister of External Affairs be pleased to state:

(a) how many times Indian resolutions and proposals have been accepted in the United Nations, in the Assembly and all its Councils and Committees for solving world problems of one form or another;